

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3645/2021

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**



1. Vajinder Singh Salathia, S/o Sh. Ganpat Singh, R/o Mohalla Barian, Udhampur, age 50 years and 10 ors.Applicants

(Advocate:-Mr. Ajay Abrol-**Not Present**)

Versus

1. The Commissioner/Secretary to Government, PHE Irrigation & Flood Control Deptt, J&K Govt. Civil Sectt. Srinagar and 11 ors.Respondents

(Advocate: Mr. Sudesh Magotra, D.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last date also i.e., 22.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 22.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**